

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3573
ANSWERED ON:15.12.2011
SUPPLY OF PNG BY IGL
Singh Shri Yashvir

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria being followed by Indraprastha Gas Limited (IGL) for selecting colonies in Delhi for supply of Piped Natural Gas (PNG);
- (b) the specific reasons for not laying pipes in DDA Flats of Anand Vihar, despite registration and deposition of demanded money from residents, whereas all other houses of same localities have been provided with PNG;
- (c) the steps being taken by Government to rectify this discriminatory move of IGL and provide PNG to the residents of DDA Flats, Anand Vihar in East Delhi; and
- (d) the time by which the pipeline will be laid in these flats?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

- (a) The areas/colonies to be covered with PNG supply are selected by IGL, inter alia on the basis of availability of trunk steel pipelines, technical feasibility, safety considerations, availability of digging permissions from land owning agencies and customer response.
- (b) IGL has informed that due to narrow lanes in DDA Flats, Anand Vihar, it is unsafe from operation and maintenance perspective to lay underground network of pipelines to provide connectivity to individual residential blocks. Narrow lanes would make access to Anand Vihar DDA Flats difficult for a fire tender in case of any fire due to leakage. Registrations had been collected from only three residents of DDA Flats, Anand Vihar, which were later refunded as connections were not found to be technically feasible.
- (c) The decision of not extending PNG supply to Anand Vihar, DDA flats has been taken purely on technical grounds due to safety concerns, and is not discriminatory.
- (d) Does not arise in view of (b).